

3. bulk procurement of raw material on centralised basis;

4. diversification in the pattern of production; and

5. installation of diesel generating sets in some of the mills to overcome power shortages.

Constitution of a High Powered Committee to Review Present Productivity linked Bonus System

1081. SHRI JAGDISH TYTLER:

SHRI RAM VILAS PASWAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have constituted a high-powered committee to review the present productivity linked bonus system;

(b) whether Government are considering the feasibility of extending the bonus scheme to all Government employees including those not covered by this scheme so far; and

(c) if so, whether his extension would cover military personnel also?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHAI RAMA RAO): (a) to (c) Government has constituted a "Group of Officers" to enquire into the working of the Productivity-linked Bonus Scheme in all its aspects and make recommendations. Further action will be taken on receipt of the recommendations of the "Group of Officers."

News-item captioned "1979 Scheme covers all pensioners"

1082. DR. A. U. AZMI: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item "1979 Scheme covers all pensioners, says Supreme Court" appearing in the Indian Express of 18th December, 1982;

(b) if so, what are the salient points on which judgement has been given by the

Supreme Court and is the judgement binding on the Government or have Government gone in appeal against that judgement; and

(c) will a copy of the judgement be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHAI RAMA RAO): (a) Yes, Sir,

(b) The judgement, briefly, strikes down the difference between the persons retiring on or after 31st March, 1979 and those retiring before that date in regard to the method of calculation of pension for those governed by CCS (Pension) Rules, 1972 and those governed by Army Pension Regulations.

The Government have filed a Petition for Review of the judgement and the matter is pending before the Supreme Court.

(c) Copies of the judgement are available of the Library of the Lok Sabha.

केन्द्रीय सरकारी कर्मचारियों द्वारा की गई मांगें

1083. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकारी कर्मचारियों ने 10 से 15 जनवरी, 1983 तक बोट क्लब, नई दिल्ली पर अपनी मांगों के समर्थन में प्रदर्शन किया था ;

(ख) यदि हां, तो उनकी मांगों का ब्यौरा क्या है ; और

(ग) उनकी प्रत्येक मांग पर सरकार द्वारा क्या कार्यवाही की जा रही है और अन्तिम निर्णय कब तक लिए जाने की संभावना है ?

वित्त मंत्रालय में राज्य मंत्री (श्री पट्टाभि रामा राव) : (क) इस आशय की प्रेस रिपोर्ट और इशतहार है कि केन्द्रीय सरकारी कर्मचारियों द्वारा बोट क्लब,